

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

[C. APPLICATION NO. 177 OF 2001]

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

3-10-2001

Mr. Kamal Dave, counsel for Applicant.
None is present for the Respondent.

बीहरी बैंक नहीं बनी, प्रहारा/निर्देश सुनवाई
के लिए दिनांक 6-11-1992 को
प्रस्तुत करे।

Prakash
कोर्ट मास्टर

6/11/2001 Mr. Kamal Dave, Counsel for applicant

Post on 11/12/2001 for
admission.


A.P. NAGRATH
Adm. Member

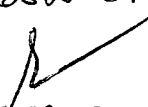

(B. S. RAIKOTE)
Vice Chairman

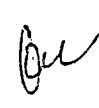
No Submission
regarding
Service of
D.O. Notice
4-12

11/12/2001

Mr. Kamal Dave, Counsel for applicant.
Heard.

Sh. Dave states that since the
Order of transfer dated 25/4/2001, Annex. A/
has already been kept in abeyance by the
respondents, the applicant herein, has no
grievance to confess. This Application, therefore,
does not survive and is disposed of accordingly.
This Order shall not prevent the applicant to
file a fresh OA if some cause of action arises
him.


Gopal Singh
Adm. Member


(O. P. GARG)
Vice Chairman

Copy sent to R1 to R4
Index 532
to 536
26/12/2001

ADP sent
from R-2 & R-4
with R-4
R-1 & R-4
attached
12/1/02

Part II and III destroyed
in my presence on 28-5-97
under the supervision of
section officer (1) as per
order dated 13/3/97
NGN/M
Section officer (Records)